

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2077  
(To be answered on the 10<sup>th</sup> March 2016)

FUEL JETTISONING IN AIR SPACE

2077. SHRI PRALHAD JOSHI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has taken note of commercial aircraft engaging in fuel jettisoning in the air space of the country, if so, the details thereof;
- (b) whether the Government is aware of the adverse environmental impacts of fuel jettisoning in the air space, if so, the details thereof;
- (c) whether there are any set of guidelines for regulating the fuelling, refuelling and jettisoning procedures of commercial aircraft in the country; and
- (d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a): Yes Madam. Fuel Jettison also called as fuel dumping is a procedure used by aircraft operator in an emergency situation when aircraft is required to land at nearest airport. Fuel Jettison is done in order to reduce the aircraft weight and bring it below allowable landing weight. It is usually done as per manufacturer procedure on aircraft operating on long range flights where there is a considerable difference between the take-off weight and maximum landing weight.

(b): The Fuel Jettison is done to avoid structural damage to aircraft during landing on such emergency condition and is not a routine affairs which may adverse impact on environment.

(c) & (d): Directorate General of Civil Aviation has issued Civil Aviation Requirements(CAR), Section 2, Series H, Part 2 dated 29th September, 2015 for regulating the fueling and refueling activities of aircraft. However, fuel jettison is done as per the procedure given by the manufacturer.

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